## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL : TCP/24/2016 PETITION NUMBER : Sulochana & 2 Others NAME OF THE PETITIONER(S) : M/s Arunodhaya Enterprises Ltd & 6 Others NAME OF THE RESPONDENT(S) **UNDER SECTION** : 397/398 **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1. T.R. RAMESH Counsel for Petitioner Rajasekhar VK Counsel for R1, R2 & R4
[R3-(dead)] consult@rslaw.un 95001 53344 A.NARAYANAN Commed for Rx-?

## <u>ORDER</u>

Counsel representing both the parties are present and submitted their arguments. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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